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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/6/IB/2018


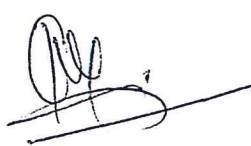

PETITION NUMBER : CP/540/ (IB)/2017

NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK LTD

NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK LTD & 3 ORS

UNDER SECTION : 47

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	Paritha Venkateswaran	Counsel for R4	
2.	Manoj Menon	Counsel for Applicant	
3.	Edward James 1/1 Cyril Amudal Mangala	Counsel for R2	

ORDER

Counsel for petitioner present. Counsel for R2 present and prayed for time to file counter. Counsel for R4 present and filed counter, furnishing a copy of the same to the other side. Time is enlarged at request with a direction to R2 to file counter and furnish a copy of the same to the other side in advance. Put up on 01.03.2018.

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(S VIJAYARAGHAVAN)
Member(Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)